SHRI S.R. BOMMAI: Sir, admission on the recommendations of Ministers and other VIPs also are there. ...(*Interruptions*)... Under what circumstances the Minister acted, I do not know. There is no question of agreeing for a House Committee. ...(*Interruptions*)...

MR. CHAIRMAN: I pass on to Question No. 45.

*45. [The Questioner (Shri H. Hanumanthappa) was absent. For answers vide -Co!..29 infra.]

Use of Incomplete Structure of Indira Gandhi Sports Complex

*46. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the 'Indian Express' dated the 20th May, 1996 captioned "Sports Authority's lease plans grounded by red tape" regarding the use of the incomplete structure of the Indira Gandhi Sports Complex lying abandoned for more than 12 years;

(b) if so, the details thereof; and

(c) what is the present position of this building and who is responsible for the lapses?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Yes, Sir.

(b) and (c) This building was taken up for construction by DDA in 1982 for IXth Asian Games in New Delhi. However, it could not be completed in time. It has been proposed to offer the premises to hoteliers on lease basis by inviting open tenders. An open tender document has been prepared and has been referred for vetting by Ministry of Law. No final decision has been taken.

MR. CHAIRMAN : Mr. Ramdas Agarwal, your question has come.

SHRI RAMDAS AGARWAL: I am lucky. Sir

मैं आपके सामने मंत्री महोदय से जो प्रश्न पूछना

चाहता हूं वह यह है कि एक बिल्डिंग बनाई गई थी। उसमें करीब 200 फरोड़ रुपये का प्रोजेक्ट बनाया गया

था। उसको 12 वर्ष में भी परा नहीं किया गया। साढे चार एकड में 39 हजार स्क्वायर मीटर एरिया कंस्टक्ट किया गया। जिस उद्देश्य से यह प्रोजेक्ट बनाया गया था वह खत्म हो गया क्योंकि उस समय यह बिल्डिंग परी नहीं हो पाई थी। लेकिन बाद में इस बिल्डिंग को कभी तो डी.डी. ए, को दे दिया और कभी दूसरे आर्गनाइजेशंस को दिया गया। कभी यह कहा गया कि वहां होटल बनेगा, कभी कहा गया कि वहां हास्पिटल बनेगा। इस प्रकार से यह बिल्डिंग इधर से उधर हो रही है, खाली पड़ी है, बरबाद हो रही है। इस प्रकार की जो यह प्राइम प्रापर्टी है इसका सही उपयोग क्यों सरकार पिछले 12 सालों में नहीं उठा पाई. यह मेरे क्वेश्चन का पहला भाग है? दूसरा भाग मेरा यह है और मैं यह जानना चाहता हूं कि आखिर उन लोगों ने, जिन्होंने इतना समय इसमें बरबाद किया है जिसके कारण यह 200 करोड़ रुपये की प्रापर्टी अभी तक बेकार पड़ी हुई है तो इस का सद्पयोग करने के लिए जो अधिकारी जिम्मेदार थे, उनके खिलाफ किसी प्रकार का कोई कदम सरकार ने उठाया है या उठाना चाहती है, यह मेरा पहला प्रश्न है?

SHRI S.R. BOMMAI: Sir. it is unfortunate that the building, which was to be constructed by the DDA in 1982 when the Asian Games took place in New Delhi, was not completed. Thereafter it was given to the Delhi Administration. The Delhi Administration had offered this building to the Sports Authority of India. We require a huge amount to build the building. Now there is a proposal. The DDA started to construct it as a hotel because of the Asian Games. It wis expected that tourists would come and stay there. This building, which was half-finished, was meant for a hotel. Now there is a proposal to give it to a hotel and tenders were called for. But sufficient tenders were not received. Therefore, the Sports Authority of India is again contemplating to call for tenders and the proposal is pending before the Law Department. I agree that a huge investment has been made. Nearly Rs. 25 crores have been spent already. But the building has not been utilised for so many years. I agree with the sentiments expressed here by the hon. Member. But it had passed from one hand to another and the Administration has not been able to complete the building and to make use of it. Therefore, a quick decision would be taken by calling tenders and finalising them.

श्री रामदास अग्रवालः संभाषति महोदय, मेरे लिए यह बडी द्विविधाजनक स्थिति है। हमारे वर्तमान मंत्री महोदय यह मानते हैं यह गलती हुई है और इस गलती को सुधारने का दायित्व अब उनका है। मैं यह जानना चाहता हूं, मेरे सप्लीमेंटरी का भाग यह है कि क्या पौष्एसी॰ ने इस संबंध में सरकार को रिपोर्ट दी थी और उसके बाद भी आपने कोई कार्य नहीं किया? मेरे प्रश्न का दूसरा भाग यह है कि अब बार-बार यह कहा जाता है कि इसको पूरा किया जाए तो जो 12 साल पहले बिल्डिंग कम्पलीट होनी थी. उस समय इसमें कितनी लागत आनी थी और अब 12 साल बाद जब आप इसको कम्पलीट करना चाहते हैं तो कास्ट एस्कलेशन के कारण एक्सचेकर का इससे कितना नुकसान होगा इसका भी आप को अंदाजा है? इस प्रकार से सरकारी कार्यों में गड़बड़ी होती है, एस्कलेशन हो जाता है और प्रोजक्ट पूरे नहीं होते हैं, यह इसका एक जीता-जागता प्रमाण है।

SHRI S.R. BOMMAI: Sir, when an international event takes place in our country we are bound to construct stadia and other playgrounds also. To host international games of that standard buildings are to be constructed. Unfortunately, the DDA thought that it would be able to complete the hotel by that time so that they would get income. Now there has been delay. The building had been transferred from one authority to another authority. This is what happened. When we construct a building spending Rs. 200 crores or Rs. 50 crores or Rs. 60, crores, we should plan well. The utility of the building should be thought of. It should not be only for events. The building should be utilised even by the future generation,

SHRI RAMDAS AGARWAL: It can be for any purpose. But it should be decided.

SHRI S.R. BOMMAI: Therefore, we have now decided to give it to a hotel. It was meant for a hotel. We will take early steps to complete it.

SHRI RAMDAS AGARWAL: Sir, my specific question has not been answered. My question is : What has the PAC said about it? Why has the Government not taken any action on that report? What is the extra cost which they will have to incur now to complete this building?

SHRI S.R. BOMMAI: Sir, let me admit that I am not aware of the PAC report on this. I will get that report and take action.

SHRIMATI MARGARETALVA: Sir, I must say that I know something about this project because it was supposed to have been a part of the Asiad Complex which was not completed. It was with the DDA. But on our intervention it was transfered to the SAI later on. The DDA tried to sell it to a hospital. We would had a high speciality hospital in a sports complex. Therefore, the idea was given up. I must say that, unfortunately, the bids which were made repeatedly, could not be finalised due to some vested interests in the SAI. I know that a sports hotel was almost finalised. One of the top chain of hotels was prepared to run it as a sports hotel only to cater to the needs of the sports fraternity. Everything was finalised. But for some unknown reasons when the Government changed it was given up. It was revived and was almost completed. I am very much surprised to hear what the Minister has said. I would like to know from the hon. Minister whether there is need again for floating fresh tenders because every time it has been delayed and, as has been pointed out, the escalation cost is ultimately going to make the project nonviable. In view of the PAC also having made some recommendations and commented adversely, would the Minister see to it that what has already been negotiated and finalised by the Ministry is, at least, implemented and not again thrown open because it will only add to the cost and delay of the project?

SHRI S.R. BOMMAI: Sir, a reference has been made that there was an offer from the reputed chain of hotels. But that issue is not pending before the Ministry. It has been dropped and new tenders have been called.

SHRI RAMDAS AGARWAL: Why has it been dropped? I would like to know whether your Government dropped it or the earlier Government dropped it.

SHRI S.R. BOMMAI: It was dropped two or three years back, not now. We have not dropped anything. We have not done anything. We are only processing the tenders. That is all.

श्री जलालुद्दीन अंसारी: सभापति महोदय, अभी माननीय मंत्री जी जिन प्रश्नों का जवाब दे रहे थे और फिर माननीया मारग्रेट आल्चा जी ने जो सवाल किया ठससे तो समस्या और भी जटिल हो गई। इन्दिरा गांधी खेल परिसर के अन्दर स्पोर्टस होटल की बात थी, फिर वहां अस्पताल को बात हो गई, फिर स्पोर्टस होटल की बात हो गई। इसकी 12 साल पहले जो। कॉस्ट थी और जो उददेश्य था खेल परिसर के अन्दर बनाने का उसमें एक दूसरी बात हो गई। अभी माननीय मंत्री जी ने कहा कि फिर से टेंडर किया गया है। मैं यह कहना चाहता हं कि क्या टेंडर फाइनल हुआ है, कितनी कॉस्ट होगी, यह भी इन्होंने नहीं बताया। इसलिए अभी भी क्या होने जा रहा है, यह बात क्लीयर-कट माननीय मंत्री जी को इस सदन को बतानी चाहिये कि वहां आप क्या करने जा रहे है? यह जो नयी योजना है इसकी क्या लागत है, क्या खर्च है, कितने दिनों में इसको पुरा करने का लक्ष्य आप रखते हैं, यह हम उनसे जानना चाहते हैं? लागत खर्च बताएं, उसमें क्या करना चाहते हैं, कितने दिनों में पूरा करना चाहते हैं और इसका कोई लक्ष्य है या नहीं है, यह मैं माननीय मंत्री जी से जानना चाहता हं?

الأشرح يعجله كمالع بويه لأحسا ويحبث مسعسا يتزر -ابويها لنب منتزي بويجويج ماد کر بیشاد اول بر نام معدال کتا از اور بس جشل مولی - اخدار کا خدا تقاديود دمسيورك متن «بيردم» ميردسيدين and we have the second دوردد بيليد مشاكتها مري ومفتقربم يجر فنبض كماك بتعريرهما 13 624 2 1650 فترجنا واجليعة وتوسر مران كنا - بررزی برونا بسا سک an 211-4-5 امسكتريون توضكا فكششت 17-به بران عصب مناحا بيتر بعيلا یکی راسمیں کٹا کرنا جائیتہ ہیں مين بروالج تاجا بيتة بريدادج إمسكا یہ یا نہیں۔ یہ بیں ما ننیہ منتری جا دنا جا رہے برای ج

SHRI S.R. BOMMAI: Sir, I have already said that we are calling for fresh tenders. The tenders are ready and they have been examined by the department. We will call for tenders and finalise and complete the project as early as possible.

SHRI SOM PAL: Mr. Chairman, Sir, the basic issue involved in this matter is: how can a country like ours afford to keep such a huge asset unused for such a long time? Can we afford to incur such a colossal loss? Time and again proposals have been given and tenders have been invited. But again they have given a constricted choice, that is, to give it to a hotel. Why don't they advertise it openly? They can say that any commercial or private sector company, whosoever pays the maximum, they will hand it over to it. Every time they give a limited choice, the same story will be repeated. I would request the Minister to assure the House that they will offer it openly. In 14 years, we have lost Rs. 200 crores. Is this the priority of India where lakhs of villages are without water, without roads and without hospitals? The very fact that it was lying unused for such a long time proves that the previous Government was not in order in its matters of priority. Will the hon. Minister assure the House that he will float it openly so that it can be taken up by whosoever pays the highest price?

SHRI S.R. BOMMAI: I completely agree with the fine sentiments expressed by my hon. friend. But the question is that it is within the complex and whether it can be taken up for any purpose is difficult to say. Indoor games and international games are held in the complex. Near the complex, a hotel is necessary so that the players and others can stay there. Therefore, the Government has decided that open tenders be called for. It is not a private affair. We will publish it in the newspaper and we will go by the rules and see to it that the matter is closed as early as possible.

Increasing the Frequency of Rajdhani Express between New Delhi and Bhubaneswar

*47.SHRIMATI JAYANTI PATNAIK:WiU the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal to increase the frequency of Rajdhani Express between New Delhi and Bhubaneswar;

(b) if so, whether Government have taken

[†]Transliteration in Arabic Script